

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2218
ANSWERED ON:22.08.2013
AIR KERALA
Dhanaplan Shri K. P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has received any proposal from the Government of Kerala for the setting up of an airlines company called Air Kerala;
- (b) if so, the details thereof;
- (c) the present status of this proposal;
- (d) whether any relaxation in the existing rules is being considered for the creation of this company;and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) to (e) No proposal for the setting up of an airlines company called Air Kerala has been received from the Government of Kerala in this Ministry. The Government of Kerala had, however, requested this Ministry for exemption to operate low cost carrier /budget airline in relaxation to the stipulated conditions relating to fleet size and the length of operation in the domestic sector for an airline to be considered for International operations. At present, there is no proposal to consider relaxation of existing rules in this regard.